Interim Resolution Professional / Resolution Professional: Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor RSAL Steel Pvt. Ltd. Date of commencement of CIRP: 03.09.2019 (Order Received on 09-09-2019); List of creditors as on: 20-10-2020

## List of operational creditors (Government dues)

(Amount in Rs. Eighty eight lac one thousand four hundred fifteen only)

SI.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remarks,
No.	Depart	Governme	Date of receipt	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	contingent	any	claim not	claim	if any
	ment	nt		claimed	claim	claim	covered by	covered by	related	voting	claim	mutual	admitted	under	
					admitted		security	guarantee	party?	share in		dues,		verificatio	
							interest			CoC		that may		n	
									if appl	icable		be set-off			
	Assistant														
	Commissi														
	oner of														
1	Customs		09-10-2019	8801415	8801415					0			0		
										0			0		
						·				·			0		·
1	Total			8801415	8801415	0	0	0		0	0	0	0	0	